

C. A. T. Bench, JAIPUR

Date of Order

CP 90/94 (CA 1134/92) orders

20/10/94.

Regd. A.D.

Mr. S. Kumar - Counsel for the applicant.

Notices issued to the respondents.

Mr. M. Bhendari - Counsel for the respondents.

No. R1 & R2 along with copies of application & its annex. Pages No. 1 to 7.

In the light of the reply filed that the order of the Tribunal has been complied with, the notices are discharged.

30/8/94
vide No. 4934 to 4935

dated.
31-8-94

W. K. Singh
(N. K. Verma)

W. K. Singh
(S. L. Mehta)
V.C.

MP
A
25/10/94

R1 served & awarded

R. on No. 628 & 630

2-8-94

1/2 Akalathana
libed &
Ph. man Bhendari
on 17-10-94

17-10-94

Reply filed

on 19-10-94

19-10-94

Q. 26/10/94
R